

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**



**CP No.89/2021
OA No. 45/2021**

This the 08th day of July, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Surampal Singh,
S/o Late Ram Chandra Singh,
R/o A-702, Doctors' Park, Sector-5,
Vasundhara Ghaziabad,
Uttar Pradesh-201012.

... Applicant

(By Advocate: Sh. Anil Arora)

Versus

Sh. Udit Prakash Rai,
The Director of Education,
Old Secretariat, Near Vidhan Sabha,
Civil Lines, New Delhi, Delhi-110054.

... Respondents

(By Advocate: Ms. Esha Mazumdar)

ORDER (ORAL)

By Hon'ble Justice L.Narasimha Reddy, Chairman

This contempt case is filed alleging that the respondents did not comply with the order dated 06.01.2021 passed in OA No.45/2020. The direction in the OA was to pass a reasoned order on the representation dated 18.04.2019.



2. Today, it is represented by Ms. Esha Mazumdar, learned counsel for the respondents that yesterday itself, i.e., on 07.07.2021, a reasoned order was passed and a copy thereof was furnished to the learned counsel for the applicant.

3. In view of this, the order stands complied with. The contempt case is closed. There shall be no order as to costs.

(Aradhana Johri)
Member (A)

(Justice L.Narasimha Reddy)
Chairman

Pj/lg/sd